

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

01/10/2019

O.A./260/668/2019

GANESH CHANDRA BEHERA  
-V/S-  
D/O POST

ITEM NO:19

FOR APPLICANTS(S) Adv. : Mr. D.K. Mohanty

FOR RESPONDENTS(S) Adv.: Mr. P.K. Mohanty

Notes of The Registry	Order of The Tribunal
	Heard Ld. Counsels for the applicant and Mr. P.K. Mohanty, Ld. Counsel who had entered appearance on behalf of the respondents.
	Ld. Counsel for the applicant submitted that the grievance of the applicant would be redressed if a direction is given to the respondents to dispose of the pending representation dated 23.07.2019 at Annexure-A/4 in a time bound manner. Ld. Counsel for the applicant further submitted till date no decision has been taken by the respondents.
	In view of this, the OA is disposed of with a direction to the respondent No.3/competent authority to consider the representation dated 23.07.2019(Annexure-A/4) filed by the applicant which is pending as on date and dispose of the same as per the provisions of law, keeping in view of circular at Annexure-A/2 by passing a speaking order and communicate the decision to the applicant within a period of two months from the date of a receipt of a copy of this order. It is made clear that we have

not expressed any opinion on the merit of the case.

Applicant will have the liberty to send a certified copy of this order along with the Paper Book of the OA and copy of the representation dated 26.08.2019 to the respondent no.3 within a week after of receipt of copy of this order.

Free copy of this order be given to Ld. Counsels for both the sides.

( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)
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